

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

NO. M.A. 106 of 2005
(O.A. 411 of 1997)

Date of Order: 11.3.2005

PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER
UNION OF INDIA AND ORS. (S.E. Rly.)

VS.

RAMENDRA NATH ROYCHOUDHURY

For the Applicant : Mr. A. K. Dutta, Counsel
Mr. L.K. Chatterjee, Counsel

For the Respondents : Mr. B.C. Sinha, Counsel

ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

Time for complying with the order is extended for a period of three months and
no further extension shall be permitted.

2. The application is accordingly disposed of. No costs.

MEMBER(A)

VICE-CHAIRMAN